

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4391
TO BE ANSWERED ON 22.03.2018

LINKING OF AADHAAR FOR MGNREGS

4391. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether workers in rural areas enrolled under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) must have an Aadhaar card and if so, the details thereof; and
- (b) whether the Government has invoked Section 7 of the Aadhaar Act, 2016 in this regard and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): No, Madam.

(b): In pursuance of the provisions of Section 7 of the Aadhaar (Targetted Delivery of Financial and other Subsidies, Benefits and Services Act, 2016 (18 of 2016), the Central Government in the Ministry of Rural Development has notified on 3rd January, 2017 that any individual registered under the Mahatma Gandhi NREGA who is not yet enrolled for Aadhaar shall have to apply for Aadhaar enrolment. Till the time Aadhaar is assigned to the individual, S/he shall be allowed to work under the Mahatma Gandhi NREG Act, 2005.
